

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P. 118/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Usha Jaykar

V/s.

Registrar of Companies Mumbai

Appearance:

For the Appellant: Adv. Natasha Bhot

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Someone appeared for the ROC through VC, however, did not mark appearance. ROC, Mumbai submits that hard copy of the report was submitted before the Bench. However, the same is not available with the Court.
2. ROC, Mumbai is directed to send soft copy of the report on ncltmumcourt3@gmail.com as well as natashabhot77@gmail.com. List on **07.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)